

Several causes including non-availability of berths and railway wagons, labour problems, inclement weather, etc. were responsible for the delays.

Development of National Highways in Gujarat State

5408. SHRI AMARSINH RATHAVA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the amount earmarked for the development of National Highways in Gujarat State during the next Five-Year Plan; and

(b) the names of National Highways which are to be developed?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b) The Sixth Five-Year Plan, 1980-85, has yet to be finalised by the Planning Commission. As such it is not possible to indicate the outlays that may be provided for the National Highways in the State of Gujarat at this stage. However, the draft 1978-83 Plan provided for Rs. 22.26 crores for new works towards the development of National Highway Nos. 8 8A, 8B, 8C and 15 in the State of Gujarat keeping in view the requirements of the present and growing traffic, the taking up of works against which programme and their implementation had, however, to depend upon availability of financial allocations from year to year and the inter-se priority between works on the National Highways for the country as a whole.

Introduction of Trains to connect all State-Capitals

5409. SHRI V. S. VIJAYA-RAGHAVAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are proposing to introduce trains to connect all the State-Capitals; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) All State-Capitals situated on railway lines are already connected with other cities by direct trains based on traffic pattern. They are also connected with Delhi by direct fast trains or by connected Broad Gauge/Metre Gauge/Narrow Gauge trains. Additional trains to and from these capitals will be introduced on the basis of traffic justification and availability of requisite resources.

Ambagude-Lansigarh Railway Line

5410. SHRI RASA BEHARI BEHARA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a great demand for providing a Railway line between Ambagude and Lansigarh Road in Orissa; and

(b) if so, the steps taken so far?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) An extract of Hon'ble Member's letter addressed to the Prime Minister has been received in May, 1980. The question of taking up a fresh survey for this line is under consideration in consultation with the Railway Administration.

Job Reservation for Handicapped

5411. SHRI H. N. NANJE GOWDA: Will the Minister of LABOUR be pleased to state:

(a) whether it is proposed to set up a Cell under the Labour Ministry to monitor and implement all employment reservations for the handicapped in public sector undertakings; and

(b) if so, what steps are proposed to be taken to ensure job reservation for handicapped in various Ministries, Government Departments and Public Undertakings, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) All Ministries/Departments of the Government of India including Bureau of Public Enterprises are being requested to nominate an officer of the rank of Deputy-Secretary as Liaison Officer for monitoring the reservation orders and to send a quarterly return in the prescribed proforma. These quarterly returns will be consolidated and monitored in the Special Cell being created in the Ministry of Labour.

Educated Unemployed in Bihar

5412. SHRI HARI NATH MISHRA: Will the Minister of LABOUR be pleased to state:

(a) whether the number of educated unemployed in Bihar State has registered an increase during the last few years;

(b) the present position in regard to educated unemployed according to Employment Exchanges;

(c) whether it is a fact that not all the educated unemployed get themselves registered and if so, the steps Government have taken or propose to take to get the approximate assessment of actual number of educated unemployed in the State; and

(d) the steps Government propose to take to find avenues of employment for the educated unemployed as also to give them some relief before providing them with employment?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) The number of Educated (Matriculates and above) Job-seekers (all of whom are not necessarily unemployed) who were on the live register of Employment Exchanges in Bihar State as on 31-12-1979 was 9.70 lakhs.

(c) As registration with the Employment Exchanges is voluntary, it is a fact that all the educated unemployed do not get themselves registered with the Employment Exchanges. In the Survey on Employment and Unemployment (32nd Round, July, 1977—June 1978), conducted by National Sample Survey Organisation, provision has been made to generate tables giving distribution of persons by general-cum-technical education and the activity status.

(d) The Plan 1980-85 is in the formulation stage. The creation of employment opportunities is one of the objectives of the new Plan. The effort of the Government is to provide more gainful employment and in that context, the question of providing unemployment allowance or any similar relief is not under consideration.

Memorandum from Coal Mines Employees' Union

5413. SHRI HANNAN MOLLAH: Will the Minister of LABOUR be pleased to state:

(a) whether Government have received a representation dated 15th May, 1980 from the Coal Mines Employees' Union;

(b) if so, the salient points raised therein; and

(c) the steps taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes.

(b) Review of the decision declining adjudication in the dispute on the need for having parity between the press and office employees of the Eastern Coalfields Ltd. for purpose of holidays.

(c) The Union filed a Writ Petition in May, 1979 in the Calcutta High Court challenging Government orders declining adjudication. The matter is